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Notice

By virtue of an affidavit sworn before the **Executive Magistrate DHENKANAL** on Dated **12th March 2024**, I, Mr. **ANIL KUMAR MOHAPATRA**, Address **AT- NABINABAG (BHANSAR), PO-NARIJANG, PS-TRITOL, DIST- JAGATSINGHPUR** have changed my name from “**ANIL MOHAPATRA**” to “**ANIL KUMAR MOHAPATRA**”. Henceforth, I shall be known as “**ANIL KUMAR MOHAPATRA**” for all purposes.

**ANIL KUMAR
MOHAPATRA**